

Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No. 192/2010

This the 9th day of September, 2010

Hon'ble Dr. A.K.Mishra, Member (A)

Vikas Mishra aged about 40 years son of late Sri L.S. Misra, Assistant, Office of the Regional Passport Office, Lucknow.

Applicant

By Advocate: None

Versus

1. Union of India through the Secretary, Department of External Affairs, Govt. of India, New Delhi.
2. The Chief Passport Officer, Department of External Affairs, Govt. of India, New Delhi.
3. The Regional Passport Officer, Govt. of India, Lucknow.

Respondents

By Advocate: Sri Raghvendra Mishra

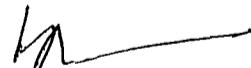
ORDER (ORAL)

Hon'ble Dr. A.K. Mishra, Member (A)

None for the applicant even on revised call.

Sri Raghvendra Mishra counsel for respondents submits that an affidavit has been filed by respondent No.3 stating that the transfer order dated 5.4.2010 of the applicant has been modified by his order dated 24.5.2010, in which the transfer of the applicant has been cancelled. In the circumstances, the O.A. has become in-fructuous. The Affidavit may be taken on record.

For the reasons recorded above, O.A. is dismissed .No costs.


(Dr. A.K. Mishra)
Member (A)

HLS/-

~~copy to Author~~
dated 9-9-2010
Rebated
13-9-2010